

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.625
TO BE ANSWERED ON 20.07.2016**

INDIAN SAILORS KILLED IN OMAN

625. SHRI P. NAGARAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether 2 Indian sailors were killed and 3 people including pilot were injured during the recent oil tanker fire at the port of Oman;**
- (b) if so, the details thereof;**
- (c) whether the Indian Embassy in Oman has provided necessary assistance to those Indians killed and injured in the accident;**
- (d) if so, the details thereof;**
- (e) whether the Government has taken up this issue with the Oman authority and the shipping company to provide due compensation to those Indians who died in the fire; and**
- (f) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) Yes. Two Indian crew members died and three other crew members suffered burn injuries when an oil tanker caught fire in the engine room while at a dock on the border between Oman and Yemen.

(c) & (d) The Embassy of India in Oman facilitated the transportation and airlifting of mortal remains of the two crew members to India and the treatment of the injured crew members was carried out in Royal Hospital, Salalah by the managing company M/s Etihad Engineering & Marine Services, UAE.

(e) & (f) M/s Etihad Engineering & Marine Services, UAE has informed the Embassy of India in Oman that the compensation for the crew members, who died in the accident in the Engine room of the oil tanker, has been paid by them to their families.
